

(d) what would be the impact on the existing labour force of the Railway engaged in these jobs?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Except for an overall preliminary study, no detailed survey, as such, has so far been made.

(c) This would help in better utilisation of the rolling stock and provide timely and correct data for efficient managerial control.

(d) It is too early to make any assessment in this regard.

**Over Bridge of Level Crossing in Siliguri**

2320. SHRI AMAR ROYPRADHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have finalised the detailed design, drawings and estimates of the proposed road over-bridge in place of existing level crossing in Siliguri (North Frontier Railway);

(b) if so, the details thereof; and

(c) if not, the reasons therefor and when it will be finalised?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

(c) The State Government have not submitted detailed drawings so as to enable the Railway to finalise plans and combined estimate for the approaches and the bridge structure. The proposed road over-bridge involves acquisition of private and railway land comprising residential and office area. The matter is under examination by the Railway and the

State Government. It is not possible at this stage to say when the plans and estimate for the scheme will be finalised.

**Compulsory retirement of Railway Locomen**

2321. SHRI AMAR ROYPRADHAN:

SHRI K. A. RAJAN:

SHRI P. M. SAYEED:

SHRI CHITTA MAHATA:

SHRI SUBHASH YADAV:

SHRI N. E. HORO:

SHRI A. K. ROY:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of locomen retired compulsorily on account of their participation in locomen's strike and the reasons therefor;

(b) whether Government propose to review their cases to take back in service; and

(c) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Under the periodical review of employees' cases after 30 years of qualifying service or reaching 55 years of age, there have been premature retirements. The decision to retire employees is based on their performance record, taking into account the public interest. The exact number of premature retirements is being ascertained and will be laid on the Table of the House.

(b) and (c). There is provision in the rules pertaining to premature retirements for affected employees' representations, if any, to be considered.

**Accounts Department of Railways**

2322. SHRI JYOTIRMOY BOSU:  
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that a sizeable number of sub-heads in the Accounts Department of Railway have been in same trade for about three decades and reached the maximum of the scale long ago but ungrudgingly performing duty without any incentive in the shape of at least annual increment not to speak of avenue of promotion; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Stagnation existing in the category of sub-heads was in the knowledge of the Government. In order to afford relief to them, the Government have with effect from 26-2-81 introduced a selection grade Rs. 550—750. Further sub-heads are eligible for promotion to higher grades subject to their qualifying in the prescribed departmental examination according to extent rules and availability of vacancies. They have also been allowed two special chances for passing the departmental examination under the restructuring scheme for the Accounts Department to better their prospects.

**Inland Water Transport Projects in West Bengal**

2323. SHRI JYOTIRMOY BOSU:  
Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the particulars of the inland water transport projects in West Bengal included, for execution, in the Sixth Five Year Plan;

(b) the total estimated cost of each project; and

(c) how these projects are being financed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). The particulars of the continuing inland water transport projects in West Bengal included in the Sixth Five Year Plan of the Government of India are as shown below:—

S. No.	Particulars of the Projects	Total estimated cost
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(Rs. in lakhs)

1.	Introduction of IWI Services between Hal-dia and Farakka.	250.00
2.	Hydrographic survey in Sunderbans.	200.00
3.	Construction of jetties and acquisition of ferry vessels for running ferry service on the Hooghly between Calcutta and Howrah.	207.53
4.	Construction of jetties at Nazat and Gosaba.	3.67

The cost of the scheme mentioned at S. No. 2 above includes in additions to Sunderbans, other important waterways in country?

No new scheme has been included in the Sixth Five Year Plan of the Government of India pertaining to West Bengal Government.

The above list does not include the schemes pertaining to Central Inland Water Transport Corporation Ltd., Calcutta whose activities are not confined to West Bengal only but covers other States of North-eastern Region.

The above list also does not include the schemes pertaining to IWT included in the Sixth Five year Plan of the Government of West Bengal.